

**GOVERNMENT OF INDIA
SHIPPING, ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:3953
ANSWERED ON:20.12.2005
RELEASE OF FUNDS TO HIMACHAL PRADESH
Shandil Dr. (Col.) Dhani Ram

Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the amount of Rs.4.03 crore sanctioned by the Union Government on January 05, 2004 for two-laning of the Thiyog-Kotarvai-Hatkoti road has been released to the Himachal Pradesh;
- (b) if so, the date of release of the said amount;
- (c) the progress report of the said road;
- (d) whether the Union Government has received any proposal from the Himachal Pradesh Government for extending the two-laning of the said road upto Rohru-Dhambadi; and
- (e) if so, the details thereof ?

Answer

THE MINISTER OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI T. R. BAALU)

- (a)&(b) Central Road Funds are released by to be utilised by the State Government. The amount of Rs. 42.42 crore were released so far to the State Government for CRF works including work of development of Thiyog- Kotavari-Hatkoti road. The State Government has utilized Rs.42.20 crore upto 31st October,2005.
- (c) As per the quarter ending September 2005, the physical progress of the work is 29% and the financial progress is Rs. 94.79 lakh, out of the sanctioned amount of Rs. 4.03 crore.
- (d) No Sir.
- (e) Does not arise.